

VACATION BENCH

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 1550/2003

NEW DELHI THIS 20TH DAY OF JUNE 2003

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Hari Prasad S/o Sh. Man Singh
D-317, Pul Prahladpur,
Tughlakabad New Delhi

presently working asd Technician Grade I
TRS, Tughlakabad, New Delhi

.....Applicant

(By Shri M.K. Bhardwaj, Advocate)

VERSUS

Union of India through

1. General Manager,
Western Railway, Churchgate, Bombay
2. The Divisional Railway Manager,
Western Railway,
Kota Division,
Kota (Rajasthan)
3. Sr Divisional Electrical Engineer,
Electric Loco Shed (TRS)
Western Rly, Tuglakabad, New Delhi
4. Sh. Om Prakash, Tech. Grade I
through Sr. DEE/TRS Elec. Loco Shed (TRS)
Tughlakabad, New Delhi
5. Sh. Satya pal Singh, Technician Grade I,
through Sr. DEE/TRS Elec. Loco Shed (TRS)
Tughlakabad, New Delhi
6. Prahlad Lal Sharma,
through Sr. DEE/TRS Elec. Loco Shed (TRS)
Tughlakabad, New Delhi

.....Respondents.

(By none)

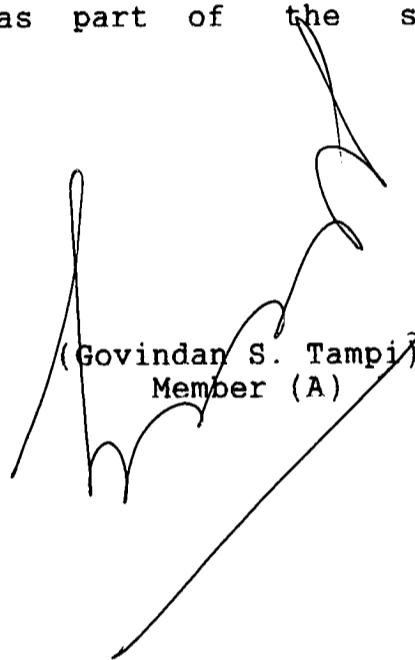
ORDER (ORAL)

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This is a case where promotion to the post of EFF grade-I Tech Grade- I has been denied to the applicant for no reasons whatsoever. The applicant's representation has not been given any heed. Learned counsel for the applicant prays that directions may be issued for the same.

2. Noting the above I direct without issuing notice to them separately that the representation by the applicant submitted in September 2002 shall be disposed of within a period of 2(two) months from the date of receipt of this order by a reasoned and speaking order. The contents of this OA may also be taken as part of the said representation.



(Govindan S. Tampi
Member (A))

Patwal/